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(2023) 11 NCDRC CK 0038

National Consumer Disputes Redressal Commission

Case No: First Appeal No. 62 Of 2014

Manisha Krishi Bhandar APPELLANT

Vs

Oriental Insurance Co. Ltd. & Anr RESPONDENT

Date of Decision: Nov. 10, 2023

Acts Referred:

• Consumer Protection Act, 1986 - Section 19

Hon'ble Judges: Subhash Chandra, Presiding Member; Dr. Sadhna Shanker, Member

Bench: Division Bench

Advocate: Ashwin V. Kotemath, Abhishek Gola

Final Decision: Dismissed

Judgement